

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 8th July, 2026.

No. LJ (A) 27/2026/30 - In exercise of powers conferred under sub - section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012, the Governor of Meghalaya is pleased to appoint Smti. Deimon Suchiang, Advocate as the Addl. Special Public Prosecutor (POCSO), East Jaintia Hills District, Khliehriat with headquarter at Shillong with immediate effect and until further orders.

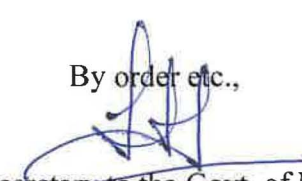
Sd/-
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 27/2026/30-A,
Copy forwarded to:-

Dated Shillong, the 8th July, 2026.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat.
4. The District & Session Judges, East Jaintia Hills District, Khliehriat.
5. The Superintendent of Police, East Jaintia Hills District, Khliehriat.
6. The Accountant General (A&E), Meghalaya, Shillong- 793001.
7. Smti. Deimon Suchiang, Advocate. Charge report of assuming charge as Addl. Special Public Prosecutor along with contact No. should also be furnished to this Department.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Khliehriat Bar Association, Shillong.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, Khliehriat Treasury, Khliehriat.
12. Law (B) Department.
13. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.